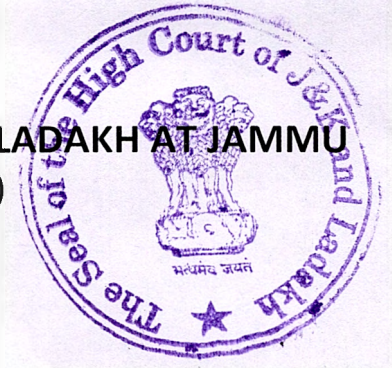


HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- MA 52/2016



Titled
New India Assurance Company Ltd. Petitioner(s)/Appellant(s)
V/s
Mohd.Bashir and others Respondent(s)

Notice to the respondent (s): -

8. Suman Lata(Owner)
W/o Sh. Rajesh Kumar Sharma
R/o 42-A,Patoli Mangotrian
Jammu.
9. Jagdish Kumar (Driver)
S/o Sh.Hans Raj
R/o Janipur Colony, Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 18.07.2023 10.00 A.M. or the next working day if 18.07.2023 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 07th day of June, 2023 at Jammu.

Registrar (Judl.)
Registrar Judicial
High Court of J&K and Ladakh
Jammu
7/6/23

No.:- 5416

Dated:- 07-06-2023

Copy of the above forwarded to:

1. The Editor State Times, Jammu publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.
- ✓ 2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar (Judl.)
Registrar Judicial
High Court of J&K and Ladakh
Jammu
7/6/23